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Title : Need to expedite the recruitment process of Gangmen in Kharagpur Division of South Eastern Railway.

SHRI PRABODH PANDA (MIDNAPORE): A long pending recruitment process for the post of 1312 gangmen in Kharagpur Division under South Eastern Railway is not been completed. The Hon'ble Court, Central Administrative Tribunal, Kolkata Bench passed judgement in this regard on 11.04.2001 asking the Railway Authority to take necessary steps to fill up the vacancies. Again the same court passed the order dated 7.1.2005 directed the Railway Authority to implement the order in full within six months from the very date of issuance of order. Since then 15 months have been passed. But that has not been implemented so far. By this time railway authority called the concerned candidates for undergoing written examination test. 2104 candidates appeared for the same. At the point of issuing notice for recruitment there was no provision for undertaking written test in case of gangmen recruitment. Only process of physical test was mentioned. But the Railway authority not only conducted written test, which is clearly a shift from its earlier stand. But also followed the RRB examination procedure for qualifying the test. Presently the vacancies have gone up substantially.

I urge upon the railway authority in this regard to expedite the process so that all the candidates who have been qualified earlier in a physical test in the year of 1998 are recruited at the earliest without any delay and the justice is not denied.